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Maharashtra Official Languages (Amendment) Act, 2015 36 OF 2015

[21 August 2015]

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Maharashtra Official Languages (Amendment) Act, 2015 36 OF 2015

[21 August 2015]

1. Short title :-

This Act may be called the Maharashtra Official Languages (Amendment) Act, 2015.

2. Insertion of new section 1A in Mah. V of 1965 :-

After section 1 of the Maharashtra Official Languages Act, 1964 (hereinafter referred to as "the principal Act") the following shall be inserted, namely:-

"1A. Marathi to be the official language of State.

The official language of the State of Maharashtra shall be Marathi."

3. Amendment of section 2 of Mah. V of 1965 :-

In section 2 of the principal Act, for clause (c), the following clause shall be substituted, namely :-

"(c) "Marathi" means the Marathi language in Devnagari script which is adopted in the State under Government Resolutions issued, from time to time.".